

**Production-Import of Oil and Gas**

2302. SHRIMATI N. P. JHANSI LAKSHMI : Will the Minister of PETROLEUM be pleased to state :

(a) the quantity of oil and gas produced in the country and the quantity imported; and

(b) the quantity of gas being used and the quantity flared every day during the last three years ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :

(a) 1983-84

	Production	Import
Crude Oil (Million Tonnes)	26.02	10.45
Natural Gas (Million Cubic mts.)	5961	

(b) The details of average daily production, utilization and flaring of natural gas during the last three years is as under:—

	(Fig. in million cubic mts.)		
	1981-82	1982-83	1983-84
Production	10.6	13.5	16.3
Utilization	6.4	8.3	9.4
Flaring	4.2	5.2	6.9

**Issue of Letters of Intent and Industrial Licences**

2303. SHRI B. V. DESAI : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether during the first eight months of 1984, 673 letters of intent and 612 industrial licences were issued;

(b) if so, to what extent licence issue percentage was increased over the corresponding period last year;

(c) if so, whether in 1983 and 1984 the licences and letters of intent issued were more than those issued in 1981-82;

(d) whether letters of intent issued during 1983 and 1984 have been fully utilised and licences issued to them; and

(e) the position in regard to the letters of intent issued during the first three months of the current year ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Yes, Sir.

(b) While there was an increase of 15% in the number of letters of intent issued during January-August, 1984 over those issued during the corresponding period in 1983, the number of industrial licences issued during January-August, 1984 was lower by 12.8% as compared to the corresponding period of 1983.

(c) Yes, Sir.

(d) A letter of intent is issued with an initial validity period of one year and further extensions of six months each can also be granted on adequate justification. After the entrepreneur fulfils the conditions of the letter of intent, the same is converted into an industrial licence. Out of the total number of 2119 letters of intent issued during 1983 and 1984, while 230 letters of intent have already been converted into industrial licences, 143 letters of intent have since been treated as lapsed. The rest of the letters of intent would be at various stages of implementation.

(e) 451 letters of intent have been issued during January-March, 1985.

**Shifting of Shriram Chemical Works and Hindustan Insecticides**

2304. SHRI B. V. DESAI : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Shriram Chemical Works and the Hindustan Insecticides, two highly hazardous industrial units located in congested areas lacking in adequate safety measures;

(b) whether these units have been asked to shift from their present location;

(c) whether a proposal in this regard was made by Delhi Administration to the Union Government;